### LOK SABHA UNSTARRED QUESTION No. 3697 TO BE ANSWERED ON 23<sup>rd</sup> March, 2023

#### **Export of MS and HSD**

3697. DR. BHARATIBEN DHIRUBHAI SHIYAL: DR. ARVIND KUMAR SHARMA:

## पेट्रोलियम और प्राकृतिक गैस मंत्री

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the Government Public Sector Undertakings (PSUs) exports the Motor Spirit (MS) and High Speed Diesel (HSD) to any country other than Nepal and Bhutan and if so, the details thereof during the last five years, year-wise;
- (b) whether Oil Marketing Companies (OMCs) resort to export these products when there is huge demand in the country and if so, the reasons therefor;
- (c) whether it is profitable to export MS and HSD in compare to Refinery Transport Price (RTP) and if not, the reasons therefor;
- (d) whether the new authorization entity of motorist fuels marketing has applied to Government OMCs for supply of MS and HSD; and
- (e) if so, the reasons for non-supply of MS and HSD till date?

#### **ANSWER**

# पेट्रोलियम और प्राकृतिक गैस मंत्रालय में राज्य मंत्री (श्री रामेशुवर तेली)

# MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI RAMESWAR TELI)

(a): The details of export of Motor Spirit (MS) (Petrol) and High Speed Diesel (HSD) Fuel by Oil PSUs to countries other than Nepal and Bhutan during last five years are as under:-

(Quantity in TMT)

Product	2017-2018	2018-2019	2019-2020	2020-2021	2021-2022 (P)
MS	441	457	224	458	1302
HSD	2912	3387	4162	3431	5074
Source: Petroleum Planning & Analysis Cell; P: Provisional; TMT: Thousand Metric Tonne					

- (b): The Public Sector Oil Marketing Companies (OMCs) export surplus MS and HSD to other countries only after meeting domestic demand in the country.
- (c): Profitability of exporting Motor Spirit (MS) and High Speed Diesel (HSD) compared with Refinery Transfer Price (RTP) depends on prices actually quoted by the buyer on export tenders and the RTPs prevalent during export period as RTP pricing cycle and export price cycles are different.
- (d)&(e): Authorisation of transportation fuels marketing to an entity is a permission granted to sell such fuels. Such authorisation does not create any obligation/commitment on Government/Public Sector OMCs to sell/supply transportation fuels to these entities. Public Sector OMCs have informed that new entities authorised under Marketing Resolution dated

08.11.2019 have approached them with requests for supplies of MS&HSD. However, requests made by new entities could not be considered by Public Sector OMCs largely due to non-availability of surplus quantity of MS and HSD being available as per current and projected demand.

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